

### Special Grants for Development of Bangalore City

4042. SHRI A. VENKATESH NAIK:  
SHRIMATI BASAVA  
RAJESWARI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Karnataka have requested to the Union Government for sanction of special grants for development of Bangalore City;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). Yes, Sir. A request for special assistance of Rs. 100 crores for the development of Bangalore city in all its infrastructural aspects was received from the Chief Minister of Karnataka. 'Urban Development' is a state subject and the Ministry of Urban Development in the Govt. of India plays only a nodal role. No discretionary or special funds are available with the Govt. of India for giving such grants to any city. State Governments would have to formulate necessary development projects and get them included in the Annual Plans in consultation with the Union Planning Commission.

### Killing of Youths in U.P.

4043. SHRIMATI SURYA KANTA PATIL:  
SHRI AVTAR SINGH BHADANA:  
SHRI SHIVLAL NAGJIBHAI VEKARIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have

received some representations/ requests from the Members of Parliament in regard to the killing of several youths belonging to a particular caste by the Uttar Pradesh Police in a fake encounter;

(b) if so, the details thereof;

(c) the action taken/proposed to be taken by the Government in this regard;

(d) whether the Union Government have issued any directives to the Government of Uttar Pradesh to check the recurrence of such incidents in future; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. JACOB): (a) to (c). Yes, Sir. A representation from Shri Avtar Singh Bhadana, Member of Parliament was received. Since 'Public order' and 'Police' are State subjects, the Central Government has written to State Government of Uttar Pradesh to look into the matter and to intimate the Hon'ble Member of Parliament directly.

(d) and (e). The Government of India have advised the State Governments/Union Territories to take a serious view of the incidents of police atrocities, to investigate such cases expeditiously, and to take stringent action against quality officers.

[Translation]

### Foodgrain Production

4044. SHRI MAHESH KANODIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of decline in production of foodgrain in the country due to drought during last year; and

(b) the steps taken by the Government to make up this decline?